NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.241/241/HDB/2017
NAME OF THE COMPANY	HMR Infra Projects Private Limited & (05) Others
NAME OF THE PETITIONER(S)	Madhukar koganti & K Vinay Kumar
NAME OF THE RESPONDENT(S)	HMR Infra Projects Private Limited & (05) Others
UNDER SECTION	59,241,242

Counsel for Petitioner(s):

over 9963101017 men 9963101017 men 9963101017	Jauan.

Counsel for Respondent(s):

-	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
1				
-				9
-				

Heard Shri K.V. Raman, Learned Counsel for the Petitioner. Post the case on 07.11.2017 at the request of the Learned Counsel.

Member (T)

Member (J)

Bm